

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 29.9.2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
	HEARING / ORDER			
1	SPL CASE MCOC	25/2019	MHB Colony Police Station V/s. Muna Moinuddin Shaikh @ Guddu and Ors. 03	
	ORDER			
2	SPL CASE MCOC B.A. Exh-241	06/2016	The State Dadar Police Station V/s. Ashwin Maruti Naik and others	SPP Jaysing Desai Adv. Dubey

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 01.10.2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
	ORDER			
1	SPL CASE MCOC Exh-294 B.A. Hearing	01/2016	The State of DCB, CID, Mumbai V/s. Prakash Ramsingh Bichal @ Pakya @ Hero and others.	SPP Jaysing Desai

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 03.10.2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
JUDGMENT				
1	SPL CASE MCOC	11/2014	The State Borivali Police Station V/s. Kalia @ Mahesh Ashok Panchal and Ors.	SPP Jyoti Sawant Adv. Sameer Pradhan A.
ARGUMENTS				
2	MISC APPLN (MCOC)	169/2020	Virendrasingh Drinkapalsingh Thakur @ Viren V/s. The State of Maharashtra Nirmal Nagar Police Station and Ors.	Ravishankar S. Dwivedi